

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
IA No. 651/JPR/2022
IA No. 652/JPR/2022
IA No. 295/JPR/2023
CP No. (IB)- 92/7/JPR/2021
Under Section 7 of IBC, 2016

In the matter of:

M/s Surya Testing Services Ltd. Financial Creditor/Applicant

Versus

M/s Warm Forgings Pvt. Ltd. ...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER


Present Through Video Conferencing: -

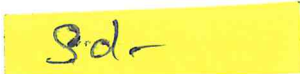
For the Applicant : Ravi Chirania, Adv.

For the Respondent : Amol Vyas, Adv.

ORDER

Heard Mr. Ravi Chirania, Adv. appearing for the Petitioner/ Financial Creditor. Mr. Amol Vyas, Adv. appearing for the Respondent/ Corporate Debtor. Arguments on behalf of Respondent/ Corporate Debtor could not be concluded today. List the matter for further consideration on 05.10.2023.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

September 15, 2023

VG